

Statement

The names of States and Union Territories which have constituted the State Advisory Contract Labour Boards

State Governments

1. Karnataka
2. Andhra Pradesh
3. Meghalaya
4. Haryana
5. Madhya Pradesh
6. Manipur
7. Uttar Pradesh
8. Tripura
9. Tamil Nadu
10. West Bengal
11. Maharashtra
12. Bihar
13. Gujarat
14. Himachal Pradesh
15. Orissa
16. Kerala

UNION TERRITORIES

1. Delhi
2. Chandigarh Administration
3. Andaman and Nicobar Islands
4. Goa, Daman and Diu

Pending Industrial Disputes of Dhanbad Division of Eastern Railway

1229. SHRI A. K. ROY. Will the Minister of LABOUR be pleased to state:

(a) the number of industrial disputes of Dhanbad Division, Eastern Railway pending with the Regional Labour Commissioner (C), Dhanbad;

(b) the numbers of disputes referred to the Ministry of Labour; and

(c) the reasons for the delay to refer the disputes for adjudication?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c).

Two Failure of Conciliation reports relating to two industrial disputes over termination of services of workmen employed in Dhanbad Region of Eastern Railway are pending. Of these, in one case the workman approached the Court and the matter has thus become sub-judice. In the other case, failure of Conciliation Report is under examination.

Findings made by Thumba Atomic and Space Research Station

1230. SHRI N. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether any new findings have been made by the Thumba Atomic and Space Research Station during the recent years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) and (b). No unit of Atomic Research is at Thumba. There is however a Rocket Launching Station. Sounding rockets to study upper atmosphere, ionosphere and other space scientific aspects are fired from here. So far more than 1300 sounding rockets have been fired from this station. Many scientific results have been obtained and published in appropriate national and international journals.

Rotation of officers of C.S.S. grade I/ Selection grade from one Ministry to another

1231. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Section Officers/ Desk Officers, Officers of Central Secretariat Service Grade I, Selection Grade and Directors are liable to be transferred from one Ministry/Department to another and whether any stay in one Ministry has been prescribed

for proper career development of such Officers;

(b) if so, the details thereof; and

(c) the particulars of such Officers who have stayed in the Ministry of Petroleum & Chemicals for the last more than 5 years and the reasons for not rotating them not only to ensure healthier administration but also in the interest of their career development?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). The officers holding posts upto Section Officers/Desk Officers in the Central Secretariat Service are not normally transferred from one Ministry/Department to another as the grades upto Section Officers are decentralised. However, officers of the Central Secretariat Service Grade I and above are liable to be transferred from one Ministry/Department to another. There is no tenure period prescribed in one Ministry/Department. However, the need for rotating the CSS officers of the rank of Under Secretary and above from one Ministry to another or from one Desk to another, keeping in view their career development and administrative requirements, is always kept in view.

In the Ministry of Petroleum, Chemicals and Fertilizers, there are 5 CSS Grade I/Selection Grade officers who are working for more than 5 years continuously. In their cases also what has been stated above in the above paragraph would be applicable.

Report of Working Group on Tribal Development for Sixth Plan

1232. SHRI GIRIDHAR GOMANGO Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry received the report of Working Group on Tribal Development for Sixth Five Year Plan;

(b) if so, the main recommendations thereof;

(c) the financial allocation suggested by the Working Group for Tribal Development for Sixth Plan from State Sector, special Central assistance, Central Ministries and other sources; and

(d) the steps taken by his Ministry to get the funds suggested by the Working Group?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) A number of recommendations covering the protective and developmental aspects of tribal administration have been made in the report.

(c) The financial allocations envisaged during the plan-period are over Rs. 2700 crores from the State Plan, Rs. 750 crores from the Plans of Central Ministries. Rs. 1,000 crores from special Central assistance and Rs 550/- crores of institutional finance.

(d) Planning Commission has been requested to consider and allocate funds as recommended by the Working Group.

बिहार के लिए छठी योजना में शामिल की गई कृषि सम्बन्धी योजना

1233. श्री विजय कुमार यादव : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कृषि के मामले में बिहार एक पिछड़ा राज्य है; और

(ख) यदि हा, तो उसका पिछड़ापन दूर करने के लिए छठी पंचवर्षीय योजना में किस योजना को शामिल किया गया और उसके लिए कितनी राशि आवंटित की गई है ?